

IN THE NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH
COURT NO. 1

ITEM No.122
(MP) CP(IB) 68 of 2020

Proceedings under Section 9 of IBC, 2016

IN THE MATTER OF:

Indian Potash Ltd

.....Applicant

V/s

Summan Phosphates & Chemicals Ltd

.....Respondent

Order delivered on 18/08/2023

Coram:

Mahendra Khandelwal, Hon'ble Member(J)

Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant

: Ld. Adv. Mr. Manish Kaushik & Ld. Adv.
Mr. Ajit Johar

For the Respondent

: Ld. Adv. Mr. Vijay Assudani

ORDER

Due to the paucity of time, the matter could not be heard.

List the matter on **12.10.2023**.

Sd/-

KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

Neeraj/Narendra

Sd/-

MAHENDRA KHANDELWAL
MEMBER (JUDICIAL)